

**IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION**

REVIEW PETITION(C) NO(S). OF 2023
(Diary No.40067/2022)
IN
CIVIL APPEAL NO(S).104 OF 2020

**MOHAMMAD AZAM KHAN AND
ANR.**

....PETITIONER(S)

VERSUS

NAWAB KAZIM ALI KHAN AND ANR.

....RESPONDENT(S)

WITH

REVIEW PETITION(C) NO(S).160 OF 2023
IN
CIVIL APPEAL NO(S).104 OF 2020

ORDER

Application for permission to file review petition is allowed.

Application seeking permission for hearing in open court is rejected.

The present review petitions have been filed against the final judgment dated 07th November, 2022. We have perused the review petitions as well as the connected papers in support thereof and find

no manifest apparent error on the face of record. In our opinion, no case for review is made out.

We make it clear that what has been observed by this Court is with reference to the Election Petition assailing the election of the returned candidate (Mohammad Abdullah Azam Khan) from 34, Suar Assembly Constituency of District Rampur. The result of the election was declared on 11th March, 2017 and the criminal cases, if any, pending in reference to the self-same subject may be decided on its own merits.

The review petitions are accordingly dismissed with observations afore-stated.

Pending application(s), if any, stand disposed of.

.....**J.**
(AJAY RASTOGI)

.....**J.**
(B.V. NAGARATHNA)

NEW DELHI
FEBRUARY 07, 2023

ITEM NO.1002

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) Diary No(s). 40067/2022

(Arising out of impugned final judgment and order dated 07-11-2022
in C.A. No. No. 104/2020 passed by the Supreme Court Of India)

MOHAMMAD AZAM KHAN & ANR.

Petitioner(s)

VERSUS

NAWAB KAZIM ALI KHAN & ANR.

Respondent(s)

(FOR PERMISSION TO FILE REVIEW PETITION AND FOR ORAL HEARING
IA No. 5897/2023 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION, IA No. 5895/2023 - ORAL HEARING)

WITH

R.P.(C) No. 160/2023 in C.A. No. 104/2020 (III-A)

FOR ORAL HEARING ON IA 5852/2023
IA No. 5852/2023 - ORAL HEARING)

Date : 07-02-2023 These matters were circulated today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

By Circulation

UPON perusing papers the Court made the following
O R D E R

Application for permission to file review petition is allowed.

Application seeking permission for hearing in open court is
rejected.

The review petitions are dismissed in terms of the signed order.

Pending application(s), if any, stands disposed of accordingly.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS
(Signed order is placed on the file)